Proposal to increase the Commercial content in T.V. Programme

234. SHRI K. MALLANNA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are taking steps to encourage public and private sector organisations to take up sponsored programmes on television to help the opening up of a second channel;

(b) whether Government have accepted the proposal to increase the commercial content in T.V. programme;

(c) if so, the details thereof; and

(d) whether Government have sought foreign Government's callaboration in the field of colour television?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING KUMARI KUMUDBEN JOSHI): (a) Some proposals for the production of programmes by public and private sector organisations for sponsorship on TV have been received. These are being considered. The question of opening a second channel is not necessarily linked with telecast of sponsord programmes.

(b) and (c). The commercials are accepted keeping in view the availability of required facilities, studio time, and equipment etc. Due to constraints on each T. V. Centre's production capacity, it is not possible to increase the commercial content for the present. Efforts are, however being made to augment the existing facilities at TV centres so that more commercials could be accepted.

(d) No, Sir.

Financial and other Commitments on Production of a Film on 'Gandhiji'

235. DR. VASANT KUMAR PANDIT:
SHRI SATYANARAYAN JATIYA:
SHRI C. CHINNASWAMY:
SHRI S. B. SIDNAL:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have finally permitted a foreign producer, Sir Richard Attenborough to produce a historical film on the life of Mahatma Gandhi—the Father of the Nation;

(b) if so, the final commitments with regard to (i) financial commitments, (ii) Loans, (iii) Commissions, (iv) contributions from Indian public sector, film producers' organisations, private banking, institutions etc.;

(c) the financial involvement and commitment of the foreign currency in producing the above Film;

(d) what other rights, conditions and counter checks have been agreed to authenticate the life of Mahatma Gandhi;

(e) what liberty or latitude in twisting the history or personalities or events of Mahatma Gandhi on historical facts has been allowed to Lord Attenborough in the production of the above film; and

(f) whether Government are aware of very strong criticism and opposition by Gandhians, historians, literary persons etc. to this move?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUDBEN M. JOSHI): (a) Yes, Sir.

(b) Financial participation by India in the production will be limited to Rs. 5 crores; with a possible overcall

of Rs. 50.00 lakhs, through the national Film Development Corporation which will be supported by Rs. 1.2 crore from Government by way of equity in the first instance and raise Rs. 3 crores as loan from banks on Government guarantee. Private investors from film industry have been invited to invest in the project up to Rs. 98 lakhs.

(c) The foreign investors are contributing S 15 millions approximately.

(b) and (e). The film very largely depicts an authentic account of the life of Mahatma Gandhi. However, certain minor deviations have been made from knownfacts in the interest of drama and in order to bring out the essential nature of Gandhiji's achievements. The producer will make a specific statement at the outset of the film to this effect.

(f) Yes, Sir.

कोयला खानों में अग्निकांड

236. **श्री हरिकेश बहादुर** : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में उन कोयला खानों के नाम क्या है जिनमें आग लगी हुई है ;

(ख) आग को बुझाने के लिये सरकार क्या कदम उठा रही है ;

(ग) बिहार में ऐसी कोयला खानों के नाम क्या है जहां आग से कोयला जल रहा है ;

(घ) समूचे देश मे आग से कितना कोयला बर्बाद हो गया है ; और

(ङ) कोयला खानों में कोयला जल जाने के कारण, कितनी हानि होने का अनुमान है ?

ऊर्जा मंत्रालय में राज्य मंत्री (श्री विक्रम महाजन) : (क) से (ङ). सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी।

जीवन-रक्षक औषधियों के मूल्यों में वृद्धि

237. **श्री राम विलास पासवान** :
श्री सूर्यनारायण सिंह :
श्री रामावतार शास्त्री :
श्री के० ए० राजन :
श्री जी० एस० रेड्डी :

क्या पेट्रोलियम, रसायन और उर्वरक मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार जीवन-रक्षक औषधियों के मूल्य बढ़ायेगी; और

(ख) यदि हां, तो ऐसी औषधियों के नाम क्या है और प्रत्येक औषधि के मूल्य में कितने प्रतिशत वृद्धि की जायेगी और इसके क्या कारण है ?

पेट्रोलियम, रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री दलबीर सिंह) : (क) सरकार ने औषध (मूल्य नियत्रण) आदेश, 1979 के मुताबिक औद्योगिक लागत और मूल्य ब्यूरो की रिपोर्ट पर आधारित मूल्य नियंत्रित जीवन रक्षक औषधों के मूल्य में समायोजन की स्वीकृति देने का निर्णय लिया है। इन समायोजनों के परिणामस्वरूप कुछ औषधों के मूल्य में वृद्धि और अन्य औषधों के मूल्य में कमी हो सकती है।

(ख) औषधों के नाम और अब तक स्वीकृत संशोधित मूल्यों को दर्शाने वाला विवरण पत्र संलग्न है। अगस्त, 1979 में घोषित पेट्रोलियम के मूल्य में वृद्धि आदि जैसे कच्चे माल्लों की लागत में वृद्धि